

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED  
OPERATING IN CONSTRUCTION AT CHENNAI (TAMIL NADU)**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED</b> CIN : U45201TN1992PTC022124
2. Address of the registered office	No.33/2 Gangai Street, Kalashethra Colony Besant Nagar Extension, Besant Nagar Chennai, TN 600090 IN
3. URL of website	-
4. Details of place where majority of fixed assets are located	Projects: 1. Semmancheri Village, Tambaram Taluka Kancheepuram District, Tamil Nadu. 2. Velachery Village Mambalam-Guindy Taluk, Chennai District, Tamil Nadu. 3. Manapakkam Village, Sriperumbudur Taluka Kancheepuram District, Tamil Nadu.
5. Installed capacity of main products/services	Not applicable, the corporate debtor is in construction industry
6. Quantity and value of main products/ services sold in last financial year	Sales and services value : Rs. 91,63,285 As per Audited Financials for FY 2017-2018
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Send an email at <b>cirp.maansarovar@gmail.com</b>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Send an email at <b>cirp.maansarovar@gmail.com</b>
10. Last date for receipt of expression of interest	24-09-2023
11. Date of issue of provisional list of prospective resolution applicants	25-09-2023
12. Last date for submission of objections to provisional list	30-09-2023
13. Process email id to submit EOI	<b>cirp.maansarovar@gmail.com</b>

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Notes: 1. The Resolution Professional has filed an interlocutory application (IA) before Ho. NCLT, Chennai, with prayer to allow to invite project-wise expression of interest, this Form G and further process is subject to approval of IA by Hon NCLT.

2. Subject to note 1 above, the Prospective Resolution Applicants will have option to submit, the expression of interest and resolution plan for individual projects mention in sr.no. 4 above, or for 2 or more projects or for corporate debtor as whole.



*Ashish Vyas*  
**Ashish Vyas**  
Resolution professional  
For **Maan Sarovar Properties Development Private Limited**  
Reg. No. **IBBI/IPA-001/IP-P-01520/2018-2019/12267**  
AFA valid till 15th November 2023

**Reg. Address :**  
B-1A Viceroy Court CHS, Thakur Village, Kandivali (East),  
Mumbai Suburban, Maharashtra- 400101

**Com. Address :**

Date: 09-09-2023  
Place: Mumbai

402, Suashish IT Park, Datta Pada Road, Borivali East, Mumbai-400 066